

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 228 OF 2015 &
IA NO.374 OF 2015

Dated: 18th December, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Sardar Sarovar Narmada Nigam Ltd.

....Appellant(s)

Versus

**Central Electricity Regulatory Commission
& Ors.**

....Respondent(s)

Counsel for the Appellant(s)

: Mr. Tejas Karia
Ms. Avlokita Rajvi

Counsel for the Respondent(s)

: Mr. Manu Seshadri
Mr. Samarth Chaudhary for R-1

Ms. Shurti Awasthi for R-5

Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Ranjitha Ramachandran
Mr. Pulkit Agarwal for R-6

Mr. R. Mishra for NCA

ORDER

Heard the learned counsel appearing for the Appellant.

List the matter for hearing tomorrow i.e. on **19.12.2018.**

(Ravindra Kumar Verma)
Technical Member

mk/suman

(Justice N.K. Patil)
Judicial Member